

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)								Details of Security Interest
1	Asset Reconstruction Company(India) Limited		22-04-2019	3162817844	3162817844	Term loan and working capital facilities both secured	3162817844	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities 3) First paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. and second paripassu charge on fixed assets, comprising of immovable properties and moveble fixed assets borrowers current assets.	Nil	32.85	NIL	NIL	NIL	NIL	NA
2	Invent Asset Securitisation & Reconstruction Pvt Ltd		05-09-2019	1562908787	1562908787	Term loan and working capital & credit facilities	1562908787	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities	Nil	16.23	NIL	NIL	NIL	NIL	NA
3	Edelweiss Asset ReconstructionCo Ltd		05-09-2019	1562290865	1562290865	Term loan & FITL Loan, working capital & cash credit facilities	1562290865	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities 3) First paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. and second paripassu charge on fixed assets, comprising of immovable properties and moveble fixed assets borrowers current assets.	Nil	16.23	NIL	NIL	NIL	NIL	NA
4	Corporation Bank (now Union Bank of India)		31-08-2019	801852343	801852343	Term loan and working capital facilities	801852343	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities 3) First paripasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. and second paripassu charge on fixed assets, comprising of immovable properties and moveble fixed assets borrowers current assets.	Nil	8.33	NIL	NIL	NIL	NIL	NA

5	State Bank Of India		18-04-2019	535247333	535247333	Term loan & FITL Loan, working capital & cash credit facilities	535247333	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second pari pasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities	Nil	5.56	NIL	NIL	NIL	NIL	NA
6	Bank of Baroda		27-08-2019	612508750	612508750	Term loan	612508750	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second pari pasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities	Nil	6.36	NIL	NIL	NIL	NIL	NA
7	ASREC (India) Limited		23-08-2019	474075000	474075000	Term loan	474075000	yes	1) First paripasu charge on borrowers fixed assets, comprising of immovable properties and moveble fixed assets and second pari pasu charge on borrowers current assets comprising of stock in trade, book debts, receivables, etc. 2) Pledge of shares shall be on first pari passu charge for all lenders for all the credit facilities	Nil	4.92	NIL	NIL	NIL	NIL	NA
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